

NAME OF POWER SYSTEM :										FORM-6						
STATEMENT OF DEPRECIATION																
Details of approved Expenditure on Assets	Actual cost base limited to Approved Cost for transmission alone						Additions due to FERV upto the end of FY preceeding start of tariff period already included in col.(7)	Additional capitalisation upto the end of FY preceeding start of tariff period already included in col.(7)	Total Approved Cost	Difference, if any with justification	Rate of Depreciation (As Notified by CERC)	Depreciation as considered in Tariff for 2000-2001	Amount of Depreciation during the Tariff period			
	YEAR ENDING MARCH FROM C.O.D.TPO THE END OF TARIFF PERIOD												01-02	02-03	03-04	Total Depreciation
	1	2	3	.....	2000-01	TOTAL as on 2000-01							(14)	(15)	(16)	(17)
(1)	(2)	(3)	(4)	...(5)...	(6)	(7)	(8)	(9)	(10)	(11)=(10)-(7)	(12)	(13)	(14)	(15)	(16)	(17)
<b>A) i. ALL MAJOR ITEMS</b>																
a) LAND.....																
b) BUILDING																
c) PLANT & MACHINERY																
d) .....																
<b>A) ii. OTHER MINOR ITEMS</b>																
<b>Total (A)</b>																
<b>B) Specify following items included in 'A' above:</b>																
a) Capitalised Initial Spares																
b) Interest During Construction																
Capitalised																
c) Equipments for pollution Control																
<b>Total (B)</b>																
												<b>(PETITIONER)</b>				